NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.214/BB/ 2017		Admission	252(3)	Tritone Electronics India Pvt. Ltd. Vs ROC
SURESHIKIS, (9844862934)				Smile

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Rep. of PCS for Petitioner Company is present. Company has not supplied additional information as called by the registry. Time granted till 12/01/2018.

Member (T)

Member (J)